

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1813
ANSWERED ON 09/03/2026**

FAILURE OF URBAN PLANNING AND TRANSPORT POLICY

1813. SHRI NEERAJ DANGI

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the current urban planning and transport systems disproportionately prioritize private vehicles over public transportation, thereby further aggravating the problem of air pollution;
- (b) whether Government proposes to undertake corrective steps to promote non-motorized transport, bus rapid transit system and multi-modal connectivity; and
- (c) the timeline for implementing these reforms in major metropolitan cities like Delhi, Mumbai, Bengaluru, Hyderabad and Pune?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Urban Transport is a part of Urban planning which is a state subject. Therefore, the respective State Governments are responsible for planning, execution and management of urban transport system including promotion of non-motorized transport (NMT), bus rapid transit system (BRTS), multi-modal connectivity, implementation of reforms, etc. as may be necessary, for a sustainable transport system in their cities. However, Government of India has issued National Urban Transport Policy, 2006, Metro Rail policy 2017, Transit Oriented Development (ToD) policy 2017 and other policy guidelines for urban planning and transport system. So far, about 1123 kms of metro rail lines are operational in 26 different cities. Also, under PM-eBus Sewa Scheme, 10,000 air-conditioned e-buses have been sanctioned for 116 cities across 26 States/UTs along with central assistance for development of associated infrastructure.
